

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No.3774 of 2016

Suraj Muni Kumari **Petitioner**

Versus

Central Coal Field Ltd., through Chairman-cum-Managing Director Central Coal Field Ltd. Darbhanga House, P.O. GPO Ranchi, P.S. Kotwali Ranchi, District Ranchi. **Respondent**

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : Mr. Atma Ram Choudhary, Adv.
For the Respondent : Mr. Mukesh Kumar, Adv.

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

05/26.03.2021: It has been submitted by the learned counsel appearing for the respondent that Mr. Amit Kumar Das, learned counsel for the respondent-CCL, has been tested positive in corona test, and as such, adjournment has been sought by him.

As prayed for, put up this case on 23.04.2021.

(Rajesh Kumar, J.)